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ITEM NO.1

COURT NO.6

SECTION IV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. No.91 in CIVIL APPEAL NO. 2335 OF 2006

OSWAL WOOLLEN MILLS LTD.

Appellant (s)

VERSUS

PUNJAB STATE ELECTRICITY BOARD & ANR.

Respondent(s)

(For clarification of Judgment dated 28.04.2006 and office report)
(FOR FINAL DISPOSAL)

Date: 14/12/2007

This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE H.S. BEDI

For Appellant(s) Mr. Mahindera Anand, Sr.Adv.
Mr. Neeraj Kumar Jain,Ad.
Mr. Bharat Singh,Adv.
Mr. Sanjay Singh,Adv.
Mr. Sandeep Chaturvedi,Adv.
Mr. Ugra Shankar Prasad,Adv.

For Respondent(s) Mrs. Ruchi Gour Narula,Adv.
Ms. Ruchi Kohli,Adv.
Mr. Rajiv Nanda,Adv.

UPON hearing counsel the Court made the following
ORDER

After hearing learned counsel for the parties, the Court
reserved its order.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER